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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1347/(MAH)/2017
M.A. No. 635/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Punjab National Bank
V/s.
Vandana Energy & Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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| 14. | Prakash Gunde ib mdp & partner | Advocate. |  |
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ORDER

MA 635/2017 in CP No.1347/ I&BP/NCLT/MB/MAH/2017

For the Applicant has sought for corrigendum for correction of address wrongly mentioned in the order dated 20.10.2017, the same is hereby corrected as "Punjab National Bank, Station Road Branch, Raipur, Chhattisgarh – 492001."

Accordingly MA 635/2017 is allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)